

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 07/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Exclusive Engineers Pvt.Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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SHIV CHANDRA PRASAD
Advocate

Union of India
represented
by the Chief
Engineer (Navy),
Military Engineering
Services, Vishakhapatnam.

Shiv chandra Prasad
31.01.2018

Ms. Ishani Sengupta
Ms. Pooja Agarwal

On behalf of
Corporate Applicant/
Corporate Debtor

Pooja Agarwal
31.01.2018

ASHUTOSH PRASADHAKAR
MES-266149

On behalf of
CE (N) Vizag

Arun Kumar
21/01/18

ORDER

Ld. Counsel for the corporate applicant (corporate debtor) is present. Ld. Counsel appearing on behalf of Union of India (operational creditor) has entered appearance and sought leave of the Tribunal for filing reply. Prayer is granted. Reply, if any, may be filed within 7 days.

Sd

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